

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 3rd August, 2015.

NOTIFICATION

In Partial modification to this Registry notification No. No.HHC/ GAZ /14-53/74-VI-20873-98, dated 31.76.2015, in the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges are hereby ordered with immediate effect:-

1. Shri P.S. Samyal, Additional District and Sessions Judge (II), Solan is transferred and posted as such in Court No.1, Solan.
2. Shri Jaswant Singh, Additional District and Sessions Judge earlier transferred and posted as Additional District Sessions Judge (I), Solan, is now posted as such in Court No (II), Solan.

BY ORDER

REGISTRAR GENERAL

Dated:-3.8.2015.

Endst. No HHC/GAZ/14-53/74-VI-

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General/Registrar (Vigilance) Registrar (Rules)/ Registrar (Judicial) /Registrar (Admn.)/ Registrar (Estt.), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn) /Civil Judges (Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/ Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers for information and necessary action.
14. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioner/Superintendent of Police, Solan, H.P.
16. The Special Secretary (Law)/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General /Registrar (Vigilance) /Registrar (Rules)/ Registrar (Judicial)/Registrar (Administration) / Registrar (Estt.), High Court of H.P., Shimla.
19. The District Treasury Officers, Solan, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Statistical Assistant (Vigilance Branch) of this Registry.
23. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. The Guard file.

Registrar General